

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II,
SECTION 3, SUB-SECTION (i)]

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

Notification
No. 80/ 2014 -Customs (N.T.)

New Delhi, the 16th September, 2014
25, Bhadrapada, 1936 Saka

G.S.R.--(E). - In exercise of the powers conferred by sub-section (1) of section 4, read with sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), and in supersession of the notification of the Government of India in the Ministry of Finance, Department of Revenue, No. 27/2009-CUSTOMS (N.T.), dated the 17th March, 2009, published vide number G.S.R. 173(E), dated the 17th March, 2009, except as respects things done or omitted to be done before such supersession, the Central Board of Excise and Customs hereby appoints the following officers specified in column (2) of the Table below as the officers of Customs having jurisdiction over the area mentioned in column (4) and of the rank specified in the corresponding entry in column (3) of the said Table, namely:-

TABLE

| Sl.No. | Officers of Directorate General of Central Excise Intelligence | Rank of Officer of Customs | Area of jurisdiction |
|--------|--|---|----------------------|
| (1) | (2) | (3) | (4) |
| 1. | Principal Director General | Principal Chief Commissioner of Customs | Whole of India |
| 2. | Principal Additional Director General | Principal Commissioner of Customs | |
| 3. | Additional Director General | Commissioner of Customs | |
| 4. | Additional Director | Additional Commissioner of Customs | |
| 5. | Joint Director | Joint Commissioner of Customs | |
| 6. | Deputy Director | Deputy Commissioner of Customs | |
| 7. | Assistant Director | Assistant Commissioner of Customs | |

| | | | |
|----|-----------------------------|--|--|
| 8. | Senior Intelligence Officer | Superintendent / Appraiser | |
| 9. | Intelligence Officer | Inspector/ Preventive Officer/Examiner | |

2. This notification shall come into force with effect from 15th October, 2014.

(R.P.Singh)
Director to the Government of India

[F.No 437/48/2014-Cus IV (Pt.)]